

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1978
TO BE ANSWERED ON 09.03.2016**

DEMANDS OF IRLRO

1978. SHRI M. RAJA MOHAN REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Indian Railway Loco Running Men Organization (IRLRO) has recently approached the National Human Rights Commission (NHRC) to highlight their demands;**
- (b) if so, the details thereof; and**
- (c) the action taken by the Government in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

- (a) Yes, Madam.**
- (b) The Indian Railway Loco Running Men's Organization (IRLRO) has approached the National Human Rights Commission (NHRC) to highlight their demands regarding breaks for refreshments and to attend to call of nature. On the instructions of the National Human Rights Commission (NHRC), a Committee comprising of Director level officers was formed to look into the grievances of Locomotive Drivers. The Committee had deliberated that in case of**

freight and passenger trains, breaks are already inbuilt as there are a number of halts, which allows the crew to have refreshments and to attend to “call of nature”. The Committee’s deliberation was accepted by Railway Board and the same was conveyed to the NHRC also.
